

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012869/2023	RANJIT SAHANI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BHANJANAGAR /978 /2023 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) Spl/0000029/2023
2	BLAPL/0012870/2023	BASANTI SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARI /256 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0001530/2023
3	BLAPL/0012871/2023	PRAKASH MOHAPATRA @ NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SATYABADI /355 /2022 2ND A.D.J.,PURI(Puri) ST/0000040/2023
4	BLAPL/0012872/2023	DURJYODHAN BHOKTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	HARABHANGA /75 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(Baudh) ST/0000061/2023
5	BLAPL/0012873/2023	AVINASH UTTAM CHAVHAN VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 A.D.J., GUNUPUR(Rayagada) TR/0000071/2023
6	BLAPL/0012874/2023	SRIKANTA MALLIK @ BABUL @ BABULU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KHALLIKOTE /243 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000621/2023
7	BLAPL/0012875/2023	DURGESH SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000046/2023
8	BLAPL/0012876/2023	SAIYAZ ANSARI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BISRA /149 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000081/2023
9	BLAPL/0012877/2023	MAHESH KARTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT SADAR /111 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000089/2023
10	BLAPL/0012878/2023	SUSANTA SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	RAIRANGPUR (RURAL) /69 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000044/2023
11	BLAPL/0012879/2023	SUSHANTA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /210 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000584/2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

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12	BLAPL/0012880/2023	SANDIP SHARMA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	PAHALA /262 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001223/2023
13	BLAPL/0012881/2023	KISHORE KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000009/2022
14	BLAPL/0012882/2023	MD. YUSUF VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /421 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001513/2023
15	BLAPL/0012883/2023	MAHESWAR @ HAPPY PRADHAN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	KANTAMAL /68 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000107/2023
16	BLAPL/0012884/2023	SHYAM SUNDAR DHIR VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	JENAPUR /34 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000176/2023
17	BLAPL/0012885/2023	MANAS RANJAN LABALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000042/2023
18	BLAPL/0012886/2023	MD. MANAWAR @ SONU VS STATE OF ODISHA	CHHABI BEHERA VS	INFOVALLY UPD BHUBANESWAR /336 /2023 () //
19	BLAPL/0012887/2023	RABINDRA NATH SWAIN VS STATE OF ODISHA	CHHABI BEHERA VS	MOHANA /70 /2022 () //
20	BLAPL/0012888/2023	SURESH KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /123 /2023 () //
21	BLAPL/0012889/2023	AKHILESH KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //
22	BLAPL/0012890/2023	MEGHANAJ LAVA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHARATPUR PS /438 /2023 () //
23	BLAPL/0012891/2023	AJAY KUMAR BEHERA	UMA CHARAN MISHRA	KHANTAPADA /129 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012892/2023	PRAMODA KUMAR BEHERA	MOHAMMAD AKRAM	MANCHESWAR P.S. /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012893/2023	JAYHIND RAJPUT	SAROJ MOHARANA	GOCHHAPADA /58 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012894/2023	UMASHANKAR SAHU @ SUNIT	JUGALA KISHORE PANDA	KHAPRAKHOL /211 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012895/2023	RAMESH RAM	JUGALA KISHORE PANDA	MUDULIPODA /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012896/2023	BHAGIRATHI NAIK	BIDYADHAR PRADHAN	CAPITAL P.S. /618 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012897/2023	MD. AFJAL ANSARI @ AFJAL	AMULYA RATNA PANDA	BERHAMPUR CYBER CRIME /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012898/2023	MD. YOUNUS SK	SUVALAXMI DEVI	KHURDA ROAD G.R.P.S. /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012899/2023	TUNIA @ BJAY KUMAR DAS	NITYANANDA PANDA	JAGATSINGPUR /676 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012900/2023	UZIR SEKH	PRADIP MOHANTY	SUNDARGARH TOWN /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012901/2023	CHAGALI @ SRIBANTA KUMAR BIHARI	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /466 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012902/2023	SAHADEB MAJHI @ TUDU @ SAHADEV	JAGAJIBAN PRADHAN	BAISINGA /217 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

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35	BLAPL/0012903/2023	STATE OF ODISHA ABAKASH SAMAL VS	JAGAJIBAN PRADHAN VS	// PATKURA /151 /2022 ()
36	BLAPL/0012904/2023	STATE OF ODISHA PRADIP DASH VS	RAMANI KANTA PATTANAİK VS	// DASARATHPUR /28 /2023 ()
37	BLAPL/0012905/2023	STATE OF ODISHA NARASINGH BEHERA VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /337 /2023 ()
38	BLAPL/0012906/2023	STATE OF ODISHA ANTARA NAHAK VS	BIBHU PRASAD MOHANTY VS	// NAYAGARH SADAR /113 /2018 ()
39	BLAPL/0012907/2023	STATE OF ODISHA VIKASH SINGH VS	SUNIL KUMAR PANDA VS	// / /0 ()
40	BLAPL/0012908/2023	STATE OF ODISHA SILU @ JITENDRA SAHOO VS	ASHIS KUMAR DAS VS	// GANIA /84 /2023 ()
41	BLAPL/0012909/2023	STATE OF ODISHA RAJ KUMAR CHETTY VS	ANANTA NARAYAN PATTANAYAK VS	// POTTANGI /129 /2022 ()
42	BLAPL/0012910/2023	STATE OF ODISHA KARAN KUMAR YADAV VS	JUGALA KISHORE PANDA VS	// MUDULIPODA /64 /2019 ()
43	BLAPL/0012911/2023	STATE OF ODISHA SIPU SAMAL VS	BHARAT BHUSAN ROUSTRAY VS	// BANARAPAL /55 /2023 ()
44	BLAPL/0012912/2023	STATE OF ODISHA RAJARAM POLAI VS	RAJJEET ROY VS	// BUGUDA /733 /2023 ()
45	BLAPL/0012913/2023	STATE OF ODISHA VIRENDRA SAHANI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

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46	BLAPL/0012914/2023	LIPUN PATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /189 /2023 () //
47	BLAPL/0012915/2023	MD SADDAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /1 /2022 () //
48	BLAPL/0012916/2023	SUSHIL KUMAR GOUTAM VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 () //
49	BLAPL/0012917/2023	RASHMI RANJAN BHOLA @ SILU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SPL.TASK FORCE /12 /2022 () //
50	BLAPL/0012918/2023	BABUL KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 () //
51	BLAPL/0012919/2023	SHANKAR KHADIA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AINTHAPALI /328 /2020 () //
52	CMAPL/0000770/2023	BARADA PRASANNA SINGH VS STATE OF ODISHA	ADV VS	// () //
53	CMAPL/0000771/2023	SADANANDA MALLICK VS C.G.M., S.B.I.	ADV. VS	// () //
54	CMAPL/0000772/2023	PRAKASH KISHAN VS MANAGEMENT OF STEEL AUTHORITY OF INDIA LTD., ROURKELA	ADV VS	// () //
55	CMP/0001414/2023	CHHINU SAHU @ SA VS SADHU RANA	ANKITA MUKHERJI VS	// () //
56	CMP/0001415/2023	PRAVAKAR MALIK VS BATAKRUSHNA MALIK	SUSANTA KUMAR BARAL VS	// () //
57	CMP/0001416/2023	SUSANTA DAS	ASHOK KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

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		VS	VS	0
58	CONTC/0008699/2023	NIRANJAN RAUTRAY BAPI DAS	ADV.	//
		VS	VS	0
59	CONTC/0008700/2023	VISHAL DEV. IAS RENU DASH	ADV.	//
		VS	VS	0
60	CONTC/0008701/2023	ASWATHY S, I.A.S NAMITA PATTNAIK	ADV	//
		VS	VS	0
61	CONTC/0008702/2023	ASWATHY S, I.A.S SUGYAN KUMARI DEVI	ADV	//
		VS	VS	0
62	CONTC/0008703/2023	ASWATHY S, I.A.S KALASHREE DASH	PRASANTA KUMAR MISHRA	//
		VS	VS	0
63	CONTC/0008704/2023	SUSANTA KUMAR DASH, I.A.S. DAMODAR MISHRA	ADV.	//
		VS	VS	0
64	CONTC/0008705/2023	BHABANI SANKAR CHAYEEN, DIRECTOR, SECONDARY EDUCATION, ODISHA ANUSAYA SATPATHY	ADV	//
		VS	VS	0
65	CONTC/0008706/2023	BHABANI SANKAR CHAYEEN, DIRECTOR, SECONDARY EDUCATION, ODISHA RAMA CHANDRA GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
66	CONTC/0008707/2023	ASWATHY S., SECY. TO GOVT., S AND ME DEPT. GYANA RANJAN DAS	ADV	//
		VS	VS	0
67	CONTC/0008708/2023	NIKHIL PAVAN KALYAN, I.A.S BATAKRUSHNA BEHERA	ADV.	//
		VS	VS	0
68	CONTC/0008709/2023	SWAGAT DASH,TAHASILDAR, DHARMASALA TARUN KUMAR DAS	ADV.	//
		VS	VS	0

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69	CONTC/0008710/2023	ASWATHY S., I.A.S. BIPRA RANJAN BEURA VS	ULLASH CHANDRA MOHANTY VS	// // 0
70	CONTC/0008711/2023	ASWATHY S., I.A.S. GURU GOVINDA SAMAL VS	ADV. VS	// // 0
71	CONTC/0008712/2023	RAJIV LOCHAN SINGH, SECY., O.S.S.C., BBSR. GIRIDHARI PARIDA VS	ADV. VS	// // 0
72	CONTC/0008713/2023	MANASHA RANJAN TRIPATHY, TAHASILDAR, MAHAKALPADA RAGHUNATH MISHRA VS	ADV. VS	// // 0
73	CONTC/0008714/2023	KISHORE KUMAR PRSUTY, C.D.M.O., KEONJHAR HARAPRIYA BHATTAMISHRA @ MISHRA @ PANDAAJIT KUMAR HOTA VS	VS	// // 0
74	CONTC/0008715/2023	CHAKRAVARTI SINGH RATHORE, COLLECTOR AND D.M., JAJPUR INDRAPATI BEHERA VS	adv. VS	// // 0
75	CONTC/0008716/2023	SUBHENDU PATRA, IPS NIRUPAMA MALLICK VS	ADV VS	// // 0
76	CONTC/0008717/2023	DR. UMA SHANKAR MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER PAPUNA MALLICK VS	ADV. VS	// // 0
77	CONTC/0008718/2023	MANORANJAN BISWAL, SUPTD. OF POLICE CUM COMMANDANT, 7TH I.R. B (S), MALKANGIRI BISHNU CHARAN ROUT VS	ADV VS	// // 0
78	CONTC/0008719/2023	ANU GARG, I.A.S NARENDRA BARIK VS	ADV VS	// // 0
79	CONTC/0008720/2023	ANU GARG, I.A.S S.NARESH RAO VS	ADV. VS	// // 0
		HRUSIKESH RATH, COMMANDANT, 8TH I.R. Bn. (SOCIALIZED), BHANJANAGAR		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

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80	CONTC/0008721/2023	BHABANI MOHANTA VS PRADEEP KUMAR DASH, O.A.S, DIRECTOR,SECONDARY EDUCATION	HEMANTA KUMAR MOHANTA VS	// 0 //
81	CONTC/0008722/2023	RAMJI MISHRA VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
82	CONTC/0008723/2023	LATIFUR RAHEMAN VS SULTAN KHAN, CHIEF EXECUTIVE OFFICER, ODISHA BOARD OF WAQF, CUTTACK	ABINASH NAYAK VS	// 0 //
83	CONTC/0008724/2023	PRASANNA KUMAR RATH VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
84	CONTC/0008725/2023	KSHITI BHUSHAN BISWAL VS ASWATHY S., I.A.S	ADV VS	// 0 //
85	CONTC/0008726/2023	MANOJ KUMAR BEHERA VS BISHAL KUMAR DEB, SECY., FINANCE DEPT.	ADV. VS	// 0 //
86	CONTC/0008727/2023	RANJAN KUMAR DUTTA VS ASWATHI S, I.A.S	ADV VS	// 0 //
87	CONTC/0008728/2023	KABISURYA BALABANTARAY VS SAMARTH VERMA, COLLECTOR CUM DISTRICT MAGISTRATE, PURI	ATMAJIT MANMITH DAS VS	// 0 //
88	CONTC/0008729/2023	NITYANANDA MANGARAJ VS ANU GARG, I.A.S.	ADV. VS	// 0 //
89	CONTC/0008730/2023	SUNIT KUMAR SWAIN VS SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION DEPT., BBSR	ADV VS	// 0 //
90	CONTC/0008731/2023	SATRUGHNA BEHERA VS SALINI PANDIT, I.A.S	ADV VS	// 0 //
91	CONTC/0008732/2023	DHIREN CHANDRA MOHANTA	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

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		VS	VS	0
		SALINI PANDIT		//
92	CONTC/0008733/2023	RAJENDRA CHANDRA SATPATHY	ADV	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S		//
93	CONTC/0008734/2023	SUBIMAL DAS	ADV.	//
		VS	VS	0
		DR. PRASANNA KUMAR RAY, PRINCIPAL, BHADRAK LAW COLLEGE		//
94	CONTC/0008735/2023	SAKTI RANJAN SENAPATI	ADV	//
		VS	VS	0
		SWAGAT DAS, NEW ZONAL DY. COMMNR(NORTH), BMC, BBSR		//
95	CONTC/0008736/2023	SHIBANI MANDAL	ADV	//
		VS	VS	0
		RAKESH JAIN, C.E.O, , RELIANCE GENERAL INSURANCE CO. LTD.		//
96	CONTC/0008737/2023	MAMATA NAYAK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
97	CONTC/0008738/2023	JAGADISH KUMAR PADHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//
98	CONTC/0008739/2023	BANOJ KUMAR BARIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
99	CONTC/0008740/2023	PRAVATI NAYAK	ADV	//
		VS	VS	0
		MANOJ PATRA, O.A.S		//
100	CONTC/0008741/2023	NILAMANI ROUT	ADV.	//
		VS	VS	0
		RANJAN KUMAR DAS, I.A.S.		//
101	CONTC/0008742/2023	BIRANCHI NARAYAN JENA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
102	CONTC/0008743/2023	DILLIP BADAJENA	JYOTIRMAYA SAHOO	//
		VS	VS	0

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		TAPAS BISOYI		//
103	CONTC/0008744/2023	KISHORE KUMAR MALLICK @ MOHAPATRA	ADV	//
		VS	VS	0
		BIJAY KUMAR KHANDAYATRAY, DIRECTOR OF LAND RECORDS AND SURVEY, ODISHA		//
104	CONTC/0008745/2023	ANIL KUMAR BAGH	adv.	//
		VS	VS	0
		SUSHIL KUMAR LUHANI, IAS		//
105	CONTC/0008746/2023	SRIDHAR PRASAD JENA	ADV.	//
		VS	VS	0
		ASWASTHI S., IAS		//
106	CONTC/0008747/2023	ALIVA ALOK PRAVA SWAIN	ADV.	//
		VS	VS	0
		SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA		//
107	CONTC/0008748/2023	KALPANA SETHI	ADV	//
		VS	VS	0
		RANJAN BEHERA, O.A.S, B.D.O, BRAHAMAGIRI		//
108	CONTC/0008749/2023	PRADYUMNA KUMAR DASH	ADV.	//
		VS	VS	0
		ASWATHY S., IAS		//
109	CONTC/0008750/2023	PRAVASINI BEHERA	ADV.	//
		VS	VS	0
		ASWATHY S., IAS		//
110	CONTC/0008751/2023	SADHU CHARAN PARIDA	ADV	//
		VS	VS	0
		RABINDRA KUMAR SETHI, B.D.O, BAHANAGA		//
111	CONTC/0008752/2023	NIKUNJA KISHOR DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		SATYAJIT MOHAPATRA,TAHASILDAR,TIRTOL		//
112	CONTC/0008753/2023	KUMUDA CHANDRA SETHI	ADV.	//
		VS	VS	0
		BALAYA DEHURY,EXEC. OFFICER TALCHER MUNICIPALITY		//
113	CONTC/0008754/2023	SURENDRA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		AMURTA RUTURAJ,IAS,COLLECTOR AND D.M.,KENDRAPARA		//

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FILING REPORT AS ON :10/11/2023

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114	CONTC/0008755/2023	BANISHREE SATAPATHY VS	ADV. VS	// ()
115	CONTC/0008756/2023	ASWATHY S.,IAS,PRINCIPAL SECY. TO GOVT. ,S AND M.E DEPT., PRAFULLA KUMAR DASH VS	PRASHANTA KUMAR NAYAK VS	// // ()
116	CRLA/0001228/2023	DEO RANJAN KUMAR SINGH,IAS,PRINCIPAL SECY.,HOME DEPT. PAPU @ JAYANTA SINGH VS	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 ()
117	CRLA/0001229/2023	STATE OF ODISHA KALIA @ BHABANI SANKAR NATH VS	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 ()
118	CRLA/0001230/2023	STATE OF ODISHA SUBHANKAR PAUL VS	BISHNU PRASAD PRADHAN VS	JATNI P.S. /360 /2018 ()
119	CRLA/0001231/2023	STATE OF ODISHA ANKURA BARIK VS	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /59 /2016 ()
120	CRLLP/0000074/2023	STATE OF ODISHA BASUMATI BEHERA VS	RAMANI RANJAN MOHANTY VS	TAISARA /200 /2020 ()
121	CRLMC/0005000/2023	STATE OF ODISHA SUCHISMITA SAHU @ PANDA VS	S.S.RAY (2) VS	ASKA /791 /2021 ()
122	CRLMC/0005001/2023	STATE OF ODISHA KESHAB CH. SATPATHY VS	GURUDUTTA KAR VS	// // /0
123	CRLMC/0005002/2023	CHARAN SAHOO SULTAN KHAN VS	JYOTIRMAYA SAHOO VS	S.D.J.M.,BALASORE(Baleshwar) ICC/0000553/2013 /0 ()
124	CRLMC/0005003/2023	STATE OF ODISHA LALMOHAN GIRI VS	PABITRA KUMAR NAYAK VS	// /0 ()
125	CRLMC/0005004/2023	SUB COLLECTOR AND SUB DIVISIONAL MAGISTRATE, BAMANGHATY, MAYURBHANJ BIJAYA KUMAR DAS	GOPINATH MISHRA	// MAHILA P.S. BUXIBAZAR /17 /2000

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

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		VS	VS	()
126	CRLMC/0005005/2023	STATE OF ODISHA SANATAN MOHANTY	SATYA RANJAN MULIA	// / /0
		VS	VS	()
127	CRLMC/0005006/2023	STATE OF ODISHA SANATAN MOHANTY	SATYA RANJAN MULIA	// / /0
		VS	VS	()
128	CRLMC/0005007/2023	STATE OF ODISHA DUSHMANTA MAHANA	LAXMI NARAYAN PATEL	// SASON /102 /2018
		VS	VS	()
129	CRLMC/0005008/2023	STATE OF ODISHA NARASINGH CHARAN PARIDA @ NRUSINGHA	SARADA PRASAD DASH	// BALANGA /101 /2023
		VS	VS	()
130	CRLMC/0005009/2023	STATE OF ODISHA PITABASH SAHOO	DEBASIS TRIPATHY	// PANIKOILI /213 /2020
		VS	VS	()
131	CRLMC/0005010/2023	STATE OF ODISHA MANOJ KUMAR	MANOJ VERMA	// / /0
		VS	VS	()
132	CRLMC/0005011/2023	SANDHYA KUMARI SAH GADADHAR BARIK	UMA CHARAN MISHRA	// KANTABANJI /317 /2023
		VS	VS	()
133	CRLMC/0005012/2023	STATE OF ODISHA RAJENDRA MUKHI	SIVA SANKAR CHAINI	// SAHID NAGAR P.S. /416 /2020
		VS	VS	()
134	CRLMC/0005013/2023	STATE OF ODISHA ASHOK BHUTIA	JAGANNATH BHUYAN	// ANGUL TOWN /839 /2019
		VS	VS	()
135	CRLMP/0002223/2023	STATE OF ODISHA SURENDRA MOHAN PATI	SUSANTA KUMAR ROUT	// / /0
		VS	VS	()
136	CRLMP/0002224/2023	STATE OF ODISHA SUSHAMA KHADANGA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002225/2023	STATE OF ODISHA CHITTARANJAN PANDA VS	PRITAM KU. MALLICK VS	// /0 ()
138	CRLMP/0002226/2023	STATE OF ODISHA SAFAL SAMANWAYA VS	BHABANI SHANKAR DASPARIDA VS	// /0 ()
139	CRLMP/0002227/2023	STATE OF ODISHA AMRUTA NAIK VS	SURYA KANTA PRADHAN VS	// /0 ()
140	CRLMP/0002228/2023	STATE OF ODISHA SESADEV SAHOO VS	SATYAJIT MOHAPATRA VS	// /0 ()
141	CRLMP/0002229/2023	STATE OF ODISHA SAHADEV PARIDA VS	RABI NARAYAN BEHERA VS	// /0 ()
142	CRLMP/0002230/2023	STATE OF ODISHA SAHADEV PARIDA VS	RABI NARAYAN BEHERA VS	// /0 ()
143	CRLMP/0002231/2023	STATE OF ODISHA DIPTI RANJAN MOHAPATRA VS	BHOJARAJ SETH VS	// /0 ()
144	CRLMP/0002232/2023	STATE OF ODISHA DIPTI RANJAN MOHAPATRA VS	BHOJARAJ SETH VS	// /0 ()
145	CRLMP/0002233/2023	STATE OF ODISHA UKIA BAG VS	SUJAY SHANKER SINGHDEO VS	// BHAWANIPATNA TOWN /412 /2023 ()
146	CRLMP/0002234/2023	STATE OF ODISHA GYANARANJAN ACHARYA VS	R.N. DAS MOHAPATRA VS	// BADAMBADI /352 /2021 ()
147	CRLREV/0000608/2023	DY. COMMNR. OF POLICE, CUTTACK JUGAL NINA VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	// MURIBAHAL /104 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLREV/0000609/2023	MOHAN NAIK @ MOHAN NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DASPALLA /113 /2012 () //
149	FAO/0000502/2023	SASWATI DAS VS UNION OF INDIA	SATYABAN SAHOO VS	// () //
150	FAO/0000503/2023	AUTHORIZED SIGNATORY, CHOLAMANDALAM MS VS JAYAKRUSHNA BADI	SADAM ALI KHAN VS	// () //
151	FAO/0000504/2023	MANAGER(LEGAL) , HDFC ERGO G.I. CO.LTD. VS RUKMANI PUJHARI	GIRIJA PRASAD DUTTA VS	// () //
152	MACA/0001094/2023	DULEI RANA VS RAJENDRA SAHU	PRADEEP KUMAR MISHRA VS	// () //
153	MACA/0001095/2023	RATNAKAR MOHANTY VS RAJENDRA SAHU	PRADEEP KUMAR MISHRA VS	// () //
154	MACA/0001096/2023	MAMATA BARIK VS RAJENDRA SAHU	PRADEEP KUMAR MISHRA VS	// () //
155	MACA/0001097/2023	SUKRU SAHU VS RABINDRA DAS	PRADEEP KUMAR MISHRA VS	// () //
156	MACA/0001098/2023	JANGESWEAR SUBUDHI VS RAJKISHOR MAHARANA	BISHNU BRATA SINGH VS	// () //
157	MACA/0001099/2023	MANAGER IN CHARGE, ORIENTAL INSURANCE CO. VS KAMAKSHYA PRASAD DEHURY	PRASANTA KUMAR MAHALI VS	// () //
158	MACA/0001100/2023	SHRIRAM G.I.CO. LTD. VS SUDARSANA DEHURY	G.P.DUTTA VS	// () //
159	MACA/0001101/2023	ASST. MANAGER, ICICI LAMBARD GENERAL INSURANCE VS	SPIC COMPANY LTD., BBSR VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MACA/0001102/2023	SHANTILATA SETHY ICICI LOMBARD G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
161	MACA/0001103/2023	PUSPANJALI MAJHI KOTAK MAHINDRA G.I. CO. LTD.	G.P.DUTTA	//
		VS	VS	0
162	MACA/0001104/2023	LABA MAJHI CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	RAJESH KUMAR SARANGI	//
		VS	VS	0
163	MATA/0000393/2023	CHANDRASEKHAR SAHU SATYANANDA SAHOO	JAGAJIBAN PRADHAN	//
		VS	VS	0
164	MATA/0000394/2023	SEEMA SAHOO RAJAT KUMAR PRADHAN	BYOMAKESH TRIPATHY	//
		VS	VS	0
165	MATA/0000395/2023	SUPRIYA DEHURY SATYANANDA SAHOO	JAGAJIBAN PRADHAN	//
		VS	VS	0
166	RPFAM/0000386/2023	SEEMA SAHOO MAHENDRA MOHANTA	SARADA PRASAD DASH	//
		VS	VS	0
167	RPFAM/0000387/2023	PHULESWARI MOHANTA BISWAJIT @ BISWAJEET PADHI	NALINI KANTA DASH	//
		VS	VS	0
168	RSA/0000475/2023	SUSAMA PADHI @ PANDA MAKARDHWAJ SAHU	BUDHIRAM DAS	//
		VS	VS	0
169	RVWPET/0000437/2023	SUPRA KHAMARI SHRADHAKAR MOHANTY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
170	STREV/0000025/2023	MANAGEMENT OF C.M.C. M/S. DEVKEE NANDAN ENTERPRISES	BHABANI PRASAD MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRP(C)/0000384/2023	STATE OF ODISHA ROJALIN BARIK VS KHIROD CHANDRA PATRA	HEMANTA KUMAR NAYAK VS	// // ()
172	TRP(C)/0000385/2023	JYOTSONARANI BEHERA VS MANOJ KUMAR TARAI	PABITRA KUMAR BEHERA VS	// // ()
173	TRP(C)/0000386/2023	SAMARPITA PATTNAIK VS VIVEK PATTNAIK	SANJAY KUMAR DAS 2 VS	// // ()
174	TRPCRL/0000107/2023	NIRANJAN PANDA VS STATE OF ODISHA(VIG.)	BIBHUTI KESHARI BISWAL VS	CUTTACK VIGILANCE /60 /2011 () //
175	WA/0002776/2023	STATE OF ODISHA VS SUJATA BARALA	BIPLAB MOHANTY,A.G.A VS	// // ()
176	WA/0002777/2023	STATE OF ODISHA VS CHINMAYA KUMAR PANDA	BIPLAB MOHANTY,A.G.A VS	// // ()
177	WA/0002778/2023	STATE OF ODISHA VS BIKASH KUMAR BHUYAN	AMIYA KUMAR MISHRA,A.G.A VS	// // ()
178	WA/0002779/2023	STATE OF ODISHA VS RANJAN KUMAR SATPATHY	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
179	WA/0002780/2023	STATE OF ODISHA VS SACHIDANANDA MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
180	WA/0002781/2023	STATE OF ODISHA VS PRITIMAN PRADHAN	DEBASIS MOHAPATRA,A.S.C VS	// // ()
181	WA/0002782/2023	STATE OF ODISHA VS MURALIDHAR PAL	MALAYA BALABANTARAY, A.G.A. VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0002783/2023	STATE OF ODISHA VS BIJAYA KETAN JENA	MALAYA KETAN BALABANTARAY,A.G.A VS	// 0 //
183	WA/0002784/2023	STATE OF ODISHA VS LOPAMUDRA RAY	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
184	WA/0002785/2023	ODISHA STATE HANDLOOM DEVELOPMENT CORPORATION VS GAJENDRA MOHAPATRA	RAMKISHAN BERNAYAK VS	// 0 //
185	WA/0002786/2023	SAILENDRA KUMAR SAMAL VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
186	WA/0002787/2023	STATE OF ODISHA VS GOLAKHA CHANDRA NAIK	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
187	WA/0002788/2023	STATE OF ODISHA VS PRABHAKAR PANDA	Y.S.P. BABU,A.G.A VS	// 0 //
188	WA/0002789/2023	URMILA KARAN VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
189	WA/0002790/2023	PRAVATI MISHRA@PANDA VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
190	WP(C)/0036994/2023	PRAVANJAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
191	WP(C)/0036995/2023	DEEPAK KUMAR PATTANAIK VS STATE OF ODISHA.	SUBASH CHANDRA PUSPALAKA VS	// 0 //
192	WP(C)/0036996/2023	ANNAPURNA PARIJA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
193	WP(C)/0036997/2023	G.LINGARAJ	SUDHIR KUMAR MALLICK	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0036998/2023	BABINA PAIKRAY	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0036999/2023	RAGINI PATTNAIK	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0037000/2023	KRISHNA PLAZA RESIDENT WELFARE ASSOCIATION	BIBIN BAGRAWALA	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
197	WP(C)/0037001/2023	BHARAT KUMAR PRADHAN	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CTC		//
198	WP(C)/0037002/2023	RABINDRA KUMAR BEHERA	SHASHI BHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0037003/2023	BINOD KHADIA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ORISSA		//
200	WP(C)/0037004/2023	UDAYANATH PRADHAN	SHASHI BHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0037005/2023	JAYRAM PRADHAN	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		SETTLEMENT OFFICER MAJOR SETTLEMENT JOBRA, CUTTACK		//
202	WP(C)/0037006/2023	MAHABIR MUNDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0037007/2023	KULAMANI PRADHAN	SHASHI BHUSAN BISWAL	//
		VS	VS	0
		REAMAL, DEOGARH		//
204	WP(C)/0037008/2023	TRILOCHAN SAHU	SHASHI BHUSAN BISWAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0037009/2023	STATE OF ODISHA BIRANJIT PRADHAN VS	DURGESH NARAYAN RATH VS	// // ()
206	WP(C)/0037010/2023	STATE OF ODISHA SUMITRA SAHU VS	BIJAYA KUMAR BEHERA I VS	// // ()
207	WP(C)/0037011/2023	THE STATE OF ODISHA BIRANCHI GARNAIK VS	SHASHI BHUSAN BISWAL VS	// // ()
208	WP(C)/0037012/2023	STATE OF ODISHA GKF NURSING INSTITUTE, KHURDA VS	PAMI RATH VS	// // ()
209	WP(C)/0037013/2023	STATE OF ODISHA JYOTSHNARANI SWAIN VS	BISWARANJAN DALAI VS	// // ()
210	WP(C)/0037014/2023	STATE OF ODISHA DHARANIDHAR GARNAIK VS	SHASHI BHUSAN BISWAL VS	// // ()
211	WP(C)/0037015/2023	STATE OF ODISHA GOBINDA BEHERA VS	SHASHI BHUSAN BISWAL VS	// // ()
212	WP(C)/0037016/2023	STATE OF ODISHA BHAIRAB CHARAN SAHOO VS	SHASHI BHUSAN BISWAL VS	// // ()
213	WP(C)/0037017/2023	STATE OF ODISHA PULINI BIHARI SAHOO VS	SHASHI BHUSAN BISWAL VS	// // ()
214	WP(C)/0037018/2023	STATE OF ODISHA PABITRA MOHAN NAYAK VS	SHASHI BHUSAN BISWAL VS	// // ()
215	WP(C)/0037019/2023	STATE OF ODISHA STATE OF ODISHA VS M/S. IREL(INDIA) LIMITED,GANJAM	TARUN PATNAIK,A.S.C VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0037020/2023	SONALI SAMANTARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
217	WP(C)/0037021/2023	PRAMOD KUMAR JHANKAR VS STATE OF ODISHA	SHASHI BHUSAN BISWAL VS	// 0 //
218	WP(C)/0037022/2023	CHINMAYEE NANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
219	WP(C)/0037023/2023	UDAYANATH BEHERA VS STATE OF ODISHA	SHASHI BHUSAN BISWAL VS	// 0 //
220	WP(C)/0037024/2023	DILESWAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN BISWAL VS	// 0 //
221	WP(C)/0037025/2023	BANAJA PAIKARAY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
222	WP(C)/0037026/2023	ANJANA BISWAL VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
223	WP(C)/0037027/2023	NITYANANDA DHAL VS STATE OF ODISHA	SHASHI BHUSAN BISWAL VS	// 0 //
224	WP(C)/0037028/2023	JAGANNATH SAHU VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
225	WP(C)/0037029/2023	SUDARSAN BAHALIA VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
226	WP(C)/0037030/2023	GOVINDA CHANDRA SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
227	WP(C)/0037031/2023	KISHORE CHANDRA SWAIN	AGASTI KANUNGO	//

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0037032/2023	STATE OF ODISHA SURYA NARAYAN SAHU	MANOJ KUMAR MOHANTY	//
		VS	VS	0
229	WP(C)/0037033/2023	STATE OF ODISHA DEBASISH SINGHA	PRATIK DASH	//
		VS	VS	0
230	WP(C)/0037034/2023	STATE OF ODISHA JOGESH CHANDRA SWAIN	LAXMI KANTA MOHANTY	//
		VS	VS	0
231	WP(C)/0037035/2023	STATE OF ODISHA UPENDRA KUMAR PANDA	ARABINDA TRIPATHY	//
		VS	VS	0
232	WP(C)/0037036/2023	STATE OF ODISHA BIKUNTHA SENAPTI	LAXMIKANTA MOHANTY	//
		VS	VS	0
233	WP(C)/0037037/2023	STATE OF ODISHA JATINDRA NARAYAN MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
234	WP(C)/0037038/2023	R.T.O., KEONJHAR NIRANJAN BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
235	WP(C)/0037039/2023	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK KABITA NAIK	SURESH KUMAR JENA	//
		VS	VS	0
236	WP(C)/0037040/2023	THE COLLECTOR, ANGUL DIBAKAR SAMANTA	MAHESWAR MOHANTY	//
		VS	VS	0
237	WP(C)/0037041/2023	COMMNR. LR AND S, BOARD OF REVENUE, ODISHA, CUTTACK MUKTIKANTA MOHARANA	MAHESWAR MOHANTY	//
		VS	VS	0
238	WP(C)/0037042/2023	THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BALASORE BIPIN CHANDRA NAYAK	DEEPAI MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0037043/2023	STATE OF ODISHA SIBARAM MISHRA VS	SUSAMPAD HOTA VS	// // 0
240	WP(C)/0037044/2023	GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR CHAKRADHAR SWAIN VS	DEEPALI MAHAPATRA VS	// // 0
241	WP(C)/0037045/2023	STATE OF ODISHA PURNA CHANDRA PANIGRAHI VS	SIDHARTHA SWAIN VS	// // 0
242	WP(C)/0037046/2023	STATE OF ODISHA LATIKA MANJARI ROUT VS	SUSHANTA KUMAR JOSHI VS	// // 0
243	WP(C)/0037047/2023	STATE OF ODISHA SHESHADEBA SAHU VS	PRAKASH KUMAR MISHRA VS	// // 0
244	WP(C)/0037048/2023	STATE OF ODISHA DHANANJAYA KAND VS	BIVUDATTA CHALAN VS	// // 0
245	WP(C)/0037049/2023	STATE OF ODISHA NILAMADHAB DAS VS	DAYANANDA MOHAPATRA VS	// // 0
246	WP(C)/0037050/2023	STATE OF ODISHA SANDIP KUMAR PALLAI VS	GIRIDHARI SINGH VS	// // 0
247	WP(C)/0037051/2023	STATE OF ODISHA PANKAJ KUMAR RAJGURU VS	SANGRAMJEET SENAPATI VS	// // 0
248	WP(C)/0037052/2023	THE M.D., ODISHA SMALL INDUSTRIES CORP. LTD., CUTTACK SUSANTA KUMAR CHOUDHURY VS	UMAKANT SAHOO VS	// // 0
249	WP(C)/0037053/2023	STATE OF ODISHA BIJAYA LAXMI MISHRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0037054/2023	FAKIR MOHAN TIADI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
251	WP(C)/0037055/2023	JITENDRA KUMAR SAHOO VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	UMAKANT SAHOO VS	// 0 //
252	WP(C)/0037056/2023	KARAN KARAL VS THE LEARNED DIST. AND SESSIONS JUDGE, JHARSUGUDA	UMAKANT SAHOO VS	// 0 //
253	WP(C)/0037057/2023	SUMANTA KUMAR SENAPATI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
254	WP(C)/0037058/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
255	WP(C)/0037059/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
256	WP(C)/0037060/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
257	WP(C)/0037061/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHAT.	ANAM CHARAN PANDA VS	// 0 //
258	WP(C)/0037062/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
259	WP(C)/0037063/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
260	WP(C)/0037064/2023	M/S KONARK STONE CRUSHER, JAJPUR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
261	WP(C)/0037065/2023	SUNAKAR PRADHAN	SIDHARTHA SANKAR RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0037066/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0037067/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0037068/2023	SNEHALATA KALET	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0037069/2023	SUSHANTA KUMAR JENA	GOPINATH MISHRA	//
		VS	VS	0
		R.T.O., CUTTACK		//
266	WP(C)/0037070/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0037071/2023	BIBHUDUTTA NAYAK	BUDHADEV ROUSTRAY	//
		VS	VS	0
		REGISTRAR GENERAL OF THE HONBLE HIGH COURT OF ORISSA, CUTTACK		//
268	WP(C)/0037072/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0037073/2023	KEDARNATH RANBIRSINGH	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0037074/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0037075/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0037076/2023	ANANTA BASUDEV BARAL	TEJ KUMAR	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0037077/2023	GANESH PRASAD BARAL M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //
274	WP(C)/0037078/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
275	WP(C)/0037079/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
276	WP(C)/0037080/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
277	WP(C)/0037081/2023	PRAVAS RANJAN NAYAK VS STATE OF ODISHA	BASUDEBA ROUT VS	// 0 //
278	WP(C)/0037082/2023	RANGADHAR SATAPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
279	WP(C)/0037083/2023	ANANTA BASUDEV BARAL VS GANESH PRASAD BARAL	TEJ KUMAR VS	// 0 //
280	WP(C)/0037084/2023	SUMATI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
281	WP(C)/0037085/2023	NILA MADHAB MISHRA VS ADDL. SUB COLLECTOR, GANJAM	S.J.BISWAL VS	// 0 //
282	WP(C)/0037086/2023	SHANTI BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
283	WP(C)/0037087/2023	ANANTA BASUDEV BARAL VS GANESH PRASAD SAMAL	TEJ KUMAR VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0037088/2023	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
285	WP(C)/0037089/2023	VYJAINTO KUMAR RAY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
286	WP(C)/0037090/2023	KANDA SWAIN VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
287	WP(C)/0037091/2023	DHRUBA CHARANA TARAI VS SPECIAL LAND ACQUISITION OFFICER, JAGATSINGHPUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0037092/2023	MAHENDRA BAITHARU VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
289	WP(C)/0037093/2023	RADHA GOBINDA MOHAPATRA VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
290	WP(C)/0037094/2023	NITYANANDA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0037095/2023	BIPIN RAI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
292	WP(C)/0037096/2023	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0037097/2023	SUBHENDU KUMAR DASH VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
294	WP(C)/0037098/2023	BIJAYA KUMAR JENA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// 0 //
295	WP(C)/0037099/2023	EMAMUDDIN KHAN	TRILOCHAN DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0037100/2023	B.M.TATA MOTORS FINANCE LTD., BBSR SANGRAM KESHARI JENA	TRILOCHAN DASH	//
		VS	VS	0
297	WP(C)/0037101/2023	STATE OF ODISHA NILAMANI JENA	SAUMYA RANJAN PRADHAN	//
		VS	VS	0
298	WP(C)/0037102/2023	STATE OF ODISHA SARAT CHANDRA PATRA	RAMESH CHANDRA MISHRA	//
		VS	VS	0
299	WP(C)/0037103/2023	STATE OF ODISHA SUDHAKAR SWAIN	RAMESH CHANDRA MISHRA	//
		VS	VS	0
300	WP(C)/0037104/2023	STATE OF ODISHA GOBACHHA CHHATRAPATHY	MANOJ KUMAR PANDA	//
		VS	VS	0
301	WP(C)/0037105/2023	STATE OF ODISHA KRUSHAK BIKASH MANCHA, BHADRAK	DIBYARANJAN BEHERA	//
		VS	VS	0
302	WP(C)/0037106/2023	STATE OF ODISHA PRABODH KUMAR MOHAPATRA	RAMESH CHANDRA MISHRA	//
		VS	VS	0
303	WP(C)/0037107/2023	STATE OF ODISHA SANJUKTA MOHARANA	RAMESH CHANDRA MISHRA	//
		VS	VS	0
304	WP(C)/0037108/2023	STATE OF ODISHA DULLAV KUMAR ROUTHAY	AJAYA KUMAR MOHARANA	//
		VS	VS	0
305	WP(C)/0037109/2023	STATE OF ODISHA STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BANK AND BSR	RAMESH CHANDRA MISHRA	//
		VS	VS	0
306	WP(C)/0037110/2023	THE COLLECTOR AND DM, SUNDARGARH GIRIJA NANDINI DEVI	RAMESH CHANDRA MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0037111/2023	STATE OF ODISHA GOLAP DEHURY VS	SUSANTA KUMAR BARAL VS	// // ()
308	WP(C)/0037112/2023	STATE OF ODISHA M/S ORISSA STEVEDORES PVT. LTD., CUTTACK VS	SUBASH CHANDRA SAHOO VS	// // ()
309	WP(C)/0037113/2023	THE CT AND GST OFFICER, CUTTACK I CENTRAL CIRCLE LALIT KUANRDAR VS	DAMODAR PATRA VS	// // ()
310	WP(C)/0037114/2023	PRASHANTA PRADHAN JAYA DAS BAGH VS	NIRANJAN LENKA VS	// // ()
311	WP(C)/0037115/2023	COLLECTOR, KORAPUT RAJESWARI BEHERA VS	BHARAT JALLI VS	// // ()
312	WP(C)/0037116/2023	STATE OF ODISHA PARSURAM JENA VS	REENA NAYAK VS	// // ()
313	WP(C)/0037117/2023	STATE OF ODISHA BASANT RAJ SAMAL VS	GOPINATH MISHRA VS	// // ()
314	WP(C)/0037118/2023	STATE OF ODISHA HINDUJA LEYLAND FINANCE LTD. CHENNAI VS	NALINI KANTA DASH VS	// // ()
315	WP(C)/0037119/2023	BIPLABI MISHRA SIBANANDA CHOUDHURY VS	DIPTI RANJAN BHOKTA VS	// // ()
316	WP(C)/0037120/2023	STATE OF ODISHA SUMITRA NAYAK VS	KANANBALA ROY CHOUDHURY VS	// // ()
317	WP(C)/0037121/2023	STATE OF ODISHA MANAS KUMAR DASH VS	SHASHI BHUSAN JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0037122/2023	UMIDISETTI SRINIVASU VS THE SECRETARY, CHSE, ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
319	WP(C)/0037123/2023	M/S JAGBANDHU ENTERPRISES PVT. LTD., BBSR VS RURAL ORGANIZATION FOR SOCIAL EMPOWERMENT, JAJPUR	SAIBRATA RATH VS	// 0 //
320	WP(C)/0037124/2023	SUBRAT KUMAR HOTA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
321	WP(C)/0037125/2023	ASHOK KUMAR SINGH VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
322	WP(C)/0037126/2023	BHARATI COLLEGE OF PHARMACY, BARIPADA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
323	WP(C)/0037127/2023	DEVJYOTI MOHANTY VS SUNANDA PRADHAN	LAXMI SHARMA VS	// 0 //
324	WP(C)/0037128/2023	RAJAT KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0037129/2023	JAGADISH RANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0037130/2023	JYOTIRMAYEE RANA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
327	WP(C)/0037131/2023	TORAN SINGH MAJHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0037132/2023	KHULANA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
329	WP(C)/0037133/2023	BHARAT BHUSHAN NAYAK	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0037134/2023	KESAB CHANDRA MOHANTY	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0037135/2023	PATITAPABAN KARAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0037136/2023	JAYANTA KUMAR JENA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0037137/2023	SANJAY KUMAR GHOSH	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0037138/2023	SUDHIR KUMAR MOHAPATRA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0037139/2023	E UTTAM KUMAR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX, BBSR		//
336	WP(C)/0037140/2023	PURNA CHANDRA NAYAK	CHINMAYA MISHRA	//
		VS	VS	0
		THE COLLECTOR CUM D.M., KEONJHAR		//
337	WP(C)/0037141/2023	MINAKETAN BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0037142/2023	DURGA CHARAN MOHANTY	KAILASH CHANDRA KAR	//
		VS	VS	0
		THE TAHASILDAR, CHANDABALI, BHADRAK		//
339	WP(C)/0037143/2023	SAMBIT KUMAR PARIDA	JAYADEEP PAL	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0037144/2023	SUSHMITA PANDA	SUDHIR KUMAR MALLICK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0037145/2023	THE STATE OF ODISHA BIPIN CHANDRA NANDA VS	SUDHIR KUMAR MALLICK VS	// // ()
342	WP(C)/0037146/2023	THE STATE OF ODISHA ABDUL KASIM KHAN VS	CHITTARANJAN PATTNAIK VS	// // ()
343	WP(C)/0037147/2023	THE STATE OF ODISHA RAMA CHANDRA JENA VS	CHITTARANJAN PATTNAIK VS	// // ()
344	WP(C)/0037148/2023	THE STATE OF ODISHA RABINARAYAN PANDA VS	CHITTARANJAN PATTNAIK VS	// // ()
345	WP(C)/0037149/2023	THE STATE OF ODISHA M/S LARSEN AND TOUBRO LTD., MUMBAI VS	DEEPRO SEN VS	// // ()
346	WP(C)/0037150/2023	UNION OF INDIA TANUJA NAYAK VS	SIBANARAYAN BISWAL VS	// // ()
347	WP(C)/0037151/2023	STATE OF ODISHA BHASKAR CHANDRA BISWAL VS	RANJAN KUMAR NAYAK VS	// // ()
348	WP(C)/0037152/2023	ANADI CHARAN BISWAL KONA JAYALAXMI VS	MD. RIAZ VS	// // ()
349	WP(C)/0037153/2023	THE COLLECTOR, RAYAGADA M/S RAWMET RESOURCES P LTD., BBSR VS	PRAKASH KUMAR JENA VS	// // ()
350	WP(C)/0037154/2023	UNION OF INDIA PADMANAVA TARAI VS	RANJAN KUMAR NAYAK VS	// // ()
351	WP(C)/0037155/2023	SRIDHAR TARAI JAYHANUMAN SELF HELP GROUP,BASUDEVPUR VS	SATYA NARAYAN MISHRA 4 VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)0037156/2023	SANTOSH KUMAR MANGARAJ VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS KRUSHNA CHANDRA RATH	// 0 //
353	WP(C)0037157/2023	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS HIMANSHU SEKHAR PANDA	// 0 //
354	WP(C)0037158/2023	MAYADHAR SETHY VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS SUBHADUTTA ROUSTRAY	// 0 //
355	WP(C)0037159/2023	SHIBA SUNDAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS SIVA SANKAR CHAINI	// 0 //
356	WP(C)0037160/2023	NETAJI JUBAK SANGHA, BHADRAK VS ADDL. COMMNR., COURT OF ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, BHADRAK	SIVA SANKAR CHAINI VS SUDHIR KUMAR MALLICK	// 0 //
357	WP(C)0037161/2023	PRAKASH KUMAR PATI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS ACHYUTANANDA PATTANAİK	// 0 //
358	WP(C)0037162/2023	BIDYUT BHUSAN KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS BHOJARAJ SETH	// 0 //
359	WP(C)0037163/2023	DAYANIDHI SETH VS STATE OF ODISHA	BHOJARAJ SETH VS PRABODHA CHANDRA NAYAK	// 0 //
360	WP(C)0037164/2023	PRABIN KUMAR KHAMARI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS HRUDANANDA MOHAPATRA	// 0 //
361	WP(C)0037165/2023	AJAY KUMAR PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS SUSANTA KUMAR MISHRA	// 0 //
362	WP(C)0037166/2023	AMARNATH PATTNAİK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS BIDYADHAR PRADHAN	// 0 //
363	WP(C)0037167/2023	JM RITIKA DAS	BIDYADHAR PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0037168/2023	A. NARA SIMHA MURTY @ A. NARASIMHA MURTY BIJAY KUMAR BEHERA		//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0037169/2023	MUCHIRAM KISKU	BHABANI SANKAR DAS	//
		VS	VS	()
		UNION BANK OF INDIA, BBSR		//
366	WP(C)/0037170/2023	KISHORE CHANDRA PRADHAN	BIJAY KUMAR BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0037171/2023	DEBENDRA KUMAR BEHERA	SRIKANTA MAHUNTA	//
		VS	VS	()
		STATE OF ODISHA		//
368	WP(C)/0037172/2023	RAMA CHANDRA DAS	LAXMIKANTA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
369	WP(C)/0037173/2023	DURGA PRASAD DAS	DEBAPRASAD MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0013187/2023	BABU KHAN	SATYAJIT MOHAPATRA	SABARANG /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0013188/2023	JITENDRA NATH	MRUTYUNJAYA PRASAD DEBNATH	ANANDAPUR /246 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0013189/2023	GAUTAM SAHU	BISWA RANJAN NAYAK	//0
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
		STATE OF ODISHA		2(A)CC/0000230/2023
373	ABLAPL/0013190/2023	SANJAY BERA	ARUN KUMAR BEHERA	TALASARI MARINE /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0013191/2023	BISWAJIT ROUT	DEEPAK KU SAHOO	RAJNAGAR /11 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013192/2023	STATE OF ODISHA SUSILA KUMAR SAHOO VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /458 /2023 ()
376	ABLAPL/0013193/2023	STATE OF ODISHA BULU PRADHAN VS	HAREKRUSHNA MALIK VS	// BARANGA /407 /2023 ()
377	ABLAPL/0013194/2023	STATE OF ODISHA PRAKASH BEHERA VS	PUSPAMITRA MOHAPATRA VS	// BALANGA /225 /2023 ()
378	ABLAPL/0013195/2023	STATE OF ODISHA PRASANTA KUMAR MALLICK @ MALLIK VS	BHARATI MAITY VS	// DERABIS /238 /2023 ()
379	ABLAPL/0013196/2023	STATE OF ODISHA CHATRUBHU MALIK VS	AJIT KUMAR RAUT VS	// NAIKANI-DIHI /110 /2023 ()
380	ABLAPL/0013197/2023	STATE OF ODISHA MANAS RANJAN RATH VS	BHAWANI SANKAR PANIGRAHI VS	// RAGHUNATHPALI /387 /2023 ()
381	ABLAPL/0013198/2023	STATE OF ODISHA PABITRA KUMAR PANDA VS	SUNIL KUMAR PANDA VS	// KUAKHIA /409 /2023 ()
382	ABLAPL/0013199/2023	STATE OF ODISHA KASTURI BARIHA @ MUKTI BARIHA @ MUNI VS	JAGABANDHU SAHU VS	// MELCHHAMUNDA /121 /2023 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA(Bargarh) GR/0000375/2023
383	ABLAPL/0013200/2023	STATE OF ODISHA TUKUNA DIGAL VS	ANIRUDHA DAS VS	// K.NUAGOAN /69 /2023 ()
384	ABLAPL/0013201/2023	STATE OF ODISHA SOUBHAGYALAXMI DAS VS	JAYANTA KUMAR KHANDAYATRAY VS	// DHENKANAL TOWN /411 /2020 ()
385	ABLAPL/0013202/2023	STATE OF ODISHA BALMIKI @ BALMIKA KHANDAGIRI VS STATE OF ODISHA	SK. ZAFARULLA VS	// BOUDH /303 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0013203/2023	KRUSHNA PRASAD BARIK @ KRUSNA PRASAD BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /129 /2023 () //
387	ABLAPL/0013204/2023	BIKASH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANDAPADA /144 /2023 () //
388	ABLAPL/0013205/2023	RAJA MAHANANDA @ RAJ KUMAR NAG VS STATE OF ODISHA	ABHAS MOHANTY VS	BARGARH RURAL /165 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001352/2023
389	ABLAPL/0013206/2023	HADIBANDHU DEHURI VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /726 /2023 () //
390	ABLAPL/0013207/2023	KAMAL ANSARI @ MOULWI VS STATE OF ODISHA	SOUGAT DASH VS	ROURKELA CYBER P.S. /13 /2021 () //
391	ABLAPL/0013208/2023	DIPAK ROUT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /52 /2023 () //
392	ABLAPL/0013209/2023	AJU DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /229 /2023 () //
393	ABLAPL/0013210/2023	SARAT BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KODALA /499 /2023 () //
394	ABLAPL/0013211/2023	SARAT BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KODALA /497 /2023 () //
395	ABLAPL/0013212/2023	PRFULLA OJHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /398 /2023 () //
396	ABLAPL/0013213/2023	OMKAR BAG VS STATE OF ODISHA	GYANESWAR SATPATHY VS	BANGOMUNDA /183 /2023 () //
397	ABLAPL/0013214/2023	DEBA KAWASI	RAJIB LOCHAN PATTNAIK	MALKANGIRI /717 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0013215/2023	DIPU BEHERA @ DEEPU KU. BEHERA	SIDHARTHA DAS	BAMBARI /196 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0013216/2023	GOKULA @ PRADEEP MALLIK	PANCHANAN PANIGRAHI	BHUBAN /426 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0013217/2023	PRAKASH PARIDA @ PRAKASH CHANDRA PARIDA	SARATHI JYOTI MOHANTY	NIMAPADA /411 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0013218/2023	SATYAJIT SAMAL	PARTHA SARATHI NAYAK	BANTALA /404 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0013219/2023	PINTU MEHENA @ BRUNDABAN MEHENA	SIDHARTH PRASAD DAS	HINJILI /703 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0013220/2023	PARTHA @ PARTHABA SAHU	SATYA NARAYAN MISHRA (4)	SPL.TASK FORCE /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0013221/2023	SIMANCHAL SWAIN @ MANGULU SWAIN	SANTOSH KUMAR MAHANTY	DHARAKOT PS /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0013222/2023	K. BHAGABAN REDDY	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /665 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0013223/2023	BASUDEV JENA	PRATIMA NAYAK	//0
		VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/000042/2023
407	ABLAPL/0013224/2023	PRAKASH ROUT	SUSANTA KUMAR TRIPATHY	KUAKHIA /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0013225/2023	ALOK SAHU	JYOTIRMAYA SAHOO	NIMAKHANDI /348 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013226/2023	STATE OF ODISHA PRAMOD KUMAR NAYAK @ PRATAP VS	PANKAJ KUMAR SAHOO VS	// JAJPUR TOWN /407 /2023 ()
410	ABLAPL/0013227/2023	STATE OF ODISHA DEBENDRA DAS VS	GOKULANANDA SAHU VS	// KHARIAR /392 /2023 ()
411	ABLAPL/0013228/2023	STATE OF ODISHA SITAN @ SITUNU SAHOO VS	PRATIMA NAYAK VS	// / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
412	ABLAPL/0013229/2023	STATE OF ODISHA RASHMILATA MOHANTY VS	SANJIT MISHRA VS	2(A)CC/0000028/2023 BANDAR MARINE /42 /2023 ()
413	ABLAPL/0013230/2023	STATE OF ODISHA MAMITA DAS VS	SAPAN KUMAR LENKA VS	// MANCHESWAR P.S. /455 /2023 ()
414	ABLAPL/0013231/2023	STATE OF ODISHA G.JAGANNATH REDDY VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /665 /2023 ()
415	ABLAPL/0013232/2023	STATE OF ODISHA SUSANTA KUMAR MOHARANA VS	LAMBODOR ACHARI VS	// BADAGADA /498 /2023 ()
416	ABLAPL/0013233/2023	STATE OF ODISHA SRIKANTA MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /333 /2023 ()
417	ABLAPL/0013234/2023	STATE OF ODISHA N.RAMAKRISHNA VS	SUSANTA KUMAR BARAL VS	// BERHAMPUR TOWN /490 /2023 ()
418	ABLAPL/0013235/2023	STATE OF ODISHA SHIV PRASAD YADAV VS	SAROJ MOHARANA VS	// LAIKERA /100 /2023 ()
419	ABLAPL/0013236/2023	STATE OF ODISHA PRATAP CHANDRA ROUT VS	SURESH KUMAR JENA VS	// OUPADA /114 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013237/2023	MANAS SUNDARA @ SUNDARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /374 /2023 () //
421	ABLAPL/0013238/2023	K. RAMESH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /347 /2023 () //
422	ABLAPL/0013239/2023	SUMATI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /312 /2023 () //
423	ABLAPL/0013240/2023	MAKARA @ MAKAR SAHU VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHAULIAGANJA /291 /2023 () //
424	ABLAPL/0013241/2023	RASHMI RANJAN CHOUDHURY VS STATE OF ODISHA	TRILOCHAN DASH VS	MADHUPATNA /160 /2023 () //
425	ABLAPL/0013242/2023	RAJESH KUMAR GIRI VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /293 /2023 () //
426	ABLAPL/0013243/2023	BIJAYA KUMBHAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /186 /2023 () //
427	ABLAPL/0013244/2023	RADHANATH PIROI VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /313 /2023 () //
428	ABLAPL/0013245/2023	AJAY KUMAR SETHI VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	JAJPUR TOWN /406 /2023 () //
429	ABLAPL/0013246/2023	SHRUTIDHARA ARYA @ SRUTIDHAR ARYA VS STATE OF ODISHA	HARIPAD MOHANTY VS	NAYAPALLI P.S. /284 /2023 () //
430	ABLAPL/0013247/2023	RAKESH PANDA VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	BAIDYANATHPUR /535 /2023 () //
431	ABLAPL/0013248/2023	PRADEEP KUMAR SINGH	SATYA RANJAN MULIA	JAGATPUR /360 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0013249/2023	STATE OF ODISHA PRADEEP KUMAR SINGH	SATYA RANJAN MULIA	// JAGATPUR /359 /2021
		VS	VS	()
433	ABLAPL/0013250/2023	STATE OF ODISHA UMESH GUPTA @ UMESH KUMAR GUPTA	RAJENDRA NARAYAN ROUT	// BRAHMANITARANG /235 /2023
		VS	VS	()
434	ABLAPL/0013251/2023	STATE OF ODISHA SHANTI RAWANI @ SHANTI RAMANI	ARUN KUMAR BUDHIA	// RAJGANGPUR /462 /2021
		VS	VS	()
435	ABLAPL/0013252/2023	STATE OF ODISHA JYOTIRANJAN PUHAN	JAGAJIBAN PRADHAN	// BARIPADA TOWN /677 /2023
		VS	VS	()
436	ABLAPL/0013253/2023	STATE OF ODISHA JYOTI PRAKASH BEHERA	JAYADEBA BEHERA	// CYBER CRIME AND ECONOMIC OFFENCES /27 /2023
		VS	VS	()
437	ABLAPL/0013254/2023	STATE OF ODISHA P. RAJ KISHORE PATRO	MANOJ KUMAR NAYAK	// BHANJANAGAR /971 /2023
		VS	VS	()
438	ABLAPL/0013255/2023	STATE OF ODISHA JIBANANANDA BEHERA	BIDYADHAR PANDA	// MAHILA PS SAMBALPUR /94 /2023
		VS	VS	()
439	ABLAPL/0013256/2023	STATE OF ODISHA AYASAKANTA BEHERA	SURYA NARAYAN MISHRA	// BALIKUDA /193 /2023
		VS	VS	()
440	ABLAPL/0013257/2023	STATE OF ODISHA RUDRA KISHORE NAG	CHANDAN SAMANTARAY	// LATHOR /149 /2023
		VS	VS	()
441	ABLAPL/0013258/2023	STATE OF ODISHA KELU MALIK @ NALINI MALIK	MAHES DAS	// PATTAMUNDAI RURAL PS /73 /2023
		VS	VS	()
442	ABLAPL/0013259/2023	STATE OF ODISHA PABITRA MOHAN JENA	SHAKTIDHAR MISHRA	// KUMBHARAPARA /272 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013260/2023	STATE OF ODISHA KALIA MALLICK VS	LAXMINARAYAN PATEL VS	// BARAMBA /249 /2023 ()
444	ABLAPL/0013261/2023	STATE OF ODISHA AMRIT @ AMIT MAHAPATRA VS	RAJIV KUMAR DALAL VS	// BOUDH /387 /2023 ()
445	ABLAPL/0013262/2023	STATE OF ODISHA LAXMIPRIYA JENA VS	SHAKTIDHAR MISHRA VS	// KUMBHARAPARA /272 /2023 ()
446	ABLAPL/0013263/2023	STATE OF ODISHA SUBODH NAYAK VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /337 /2023 ()
447	ABLAPL/0013264/2023	STATE OF ODISHA KUNA @ ABHIMANYU BEHERA VS	AJIT KUMAR PANDA VS	// JANKIA P.S. /403 /2023 ()
448	ABLAPL/0013265/2023	STATE OF ODISHA ASIM KUMAR DAS VS	SURYA KANTA PRADHAN VS	// //0 ()
449	ABLAPL/0013266/2023	STATE OF ODISHA AJU DAS VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /230 /2023 ()
450	ABLAPL/0013267/2023	STATE OF ODISHA ROHIT KUMAR BEHURIA VS	SURESH KUMAR JENA VS	// JAJPUR SADAR /265 /2023 ()
451	ABLAPL/0013268/2023	STATE OF ODISHA SUBHADRA PRADHAN VS	BIKRAM CHANDRA GHADAI VS	// KHUNTUNI /70 /2023 ()
452	ABLAPL/0013269/2023	STATE OF ODISHA DEBASISH @ DEBASIS JENA VS	RAKESH KUMAR NAYAK VS	// BANSADA /349 /2023 ()
453	ABLAPL/0013270/2023	STATE OF ODISHA PRASHANTA GEDI VS STATE OF ODISHA	DEBASIS MISHRA VS	// DHARMASALA /632 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :10/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013271/2023	DILIP KUMAR PANDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /412 /2023 () //
455	ABLAPL/0013272/2023	BHABANI SHANKAR GANTAYAT @ TULU VS UNION OF INDIA	DEBASIS MISHRA VS	// /0 () //
456	ABLAPL/0013273/2023	RABANA DAS VS STATE OF ODISHA	SIDHARTHA DAS VS	// /0 () //
457	ABLAPL/0013274/2023	SK. ASIF VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BALIPATNA /339 /2023 () //
458	ABLAPL/0013275/2023	SATISH GARG @ SATISH KUMAR GARG VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMANITARANG /235 /2023 () //
459	ABLAPL/0013276/2023	ALEKH DAS VS STATE OF ODISHA	BIDYADHAR MANSING VS	SALIPUR /365 /2023 () //
460	ABLAPL/0013277/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	JAJPUR TOWN /407 /2023 () //
461	ABLAPL/0013278/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /291 /2023 () //
462	ABLAPL/0013279/2023	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	JANKIA P.S. /414 /2023 () //
463	ABLAPL/0013280/2023	SK. ABDUL SAFIQUE @ CHAGALA VS STATE OF ODISHA	ASHOK JENA VS	ATHGARH /215 /2023 () //
464	ABLAPL/0013281/2023	BUDHADEBA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	JANKIA P.S. /404 /2023 () //
465	ABLAPL/0013282/2023	KELU CHARAN DAS	SANTOSH KUMAR SAMANTARAYA	JANKIA P.S. /414 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0013283/2023	STATE OF ODISHA UPENDRA MAHAKUD	RAJIV KUMAR MAHANTA	// BAMBARI /186 /2023
		VS	VS	()
467	ABLAPL/0013284/2023	STATE OF ODISHA JAYANTA KUMAR BEHERA	SURYAKANTA DWIBEDI	// BADSАHI /393 /2023
		VS	VS	()
468	ABLAPL/0013285/2023	STATE OF ODISHA CHANDAN DASH @ SANDHA	JAYADEBA BEHERA	// CHANDABALI /405 /2022
		VS	VS	()
469	ABLAPL/0013286/2023	STATE OF ODISHA BALIA MALLICK	LAXMINARAYAN PATEL	// BARAMBA /249 /2023
		VS	VS	()
470	ABLAPL/0013287/2023	STATE OF ODISHA AMIR KHAN	SMRUTI RANJAN ROUT	// MANGALA BAG /117 /2023
		VS	VS	()
471	ABLAPL/0013288/2023	STATE OF ODISHA CHANDAN NAYAK	BASANTA KUMAR NAYAK	// CAPITAL P.S. /651 /2023
		VS	VS	()
472	ABLAPL/0013289/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// BERHAMPUR TOWN /205 /2023
		VS	VS	()
473	ABLAPL/0013290/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// GOLANTHARA (BERHAMPUR) /466 /2023
		VS	VS	()
474	ABLAPL/0013291/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// BERHAMPUR TOWN /178 /2023
		VS	VS	()
475	ABLAPL/0013292/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// GOLANTHARA (BERHAMPUR) /464 /2023
		VS	VS	()
476	ABLAPL/0013293/2023	STATE OF ODISHA MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	// GOLANTHARA (BERHAMPUR) /414 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013294/2023	STATE OF ODISHA MOHAN VASANT BHAGAT VS	BIDYALOK MOHAPATRA VS	// GOLANTHARA (BERHAMPUR) /456 /2023 ()
478	ABLAPL/0013295/2023	STATE OF ODISHA GOPAL SENAPATI VS STATE OF ODISHA	DEBASIS SARANGI VS	// PURUSHOTTAMPUR /685 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :10/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	47/2023 SAO/11/2022	M/S.SHIVOM MINERALS LTD.-MP	PRAFULLA KUMAR RATH
2	66/2023 STREV/25/2023	M/S. DEVKEE NANDAN ENTERPRISES-MP	BHABANI PRASAD MOHANTY
3	93/2023 TRPCRL/107/2023	NIRANJAN PANDA-MP	BIBHUTI KESHARI BISWAL
4	142/2023 LAA/3/2023	TRINATH PRASAD SAHU-MP	SUSHANTA KUMAR JOSHI
5	143/2023 LAA/4/2023	DHANESWAR SAHOO-MP	SUSHANTA KUMAR JOSHI
6	144/2023 LAA/8/2019	UNION OF INDIA-MP	M/S.RAMAKRUSHNA RATH
7	218/2023 WPC(OAC)/4389/2014	RAMAKANTA PANIGRAHI-MP	
8	219/2023 WPC(OAC)/4212/2016	GOPABANDHU JENA-MP	M/S B.B. MOHANTY
9	355/2023 CMAPL/768/2023	JITENDRA KUMAR SAMAL-MP	BIKASH MISHRA
10	356/2023 CMAPL/771/2023	SADANANDA MALLICK-MP	ADV.
11	357/2023 CMAPL/772/2023	PRAKASH KISHAN-MP	ADV
12	396/2023 TRP(C)/385/2023	JYOTSONARANI BEHERA-MP	PABITRA KUMAR BEHERA
13	397/2023 TRP(C)/384/2023	ROJALIN BARIK-MP	HEMANTA KUMAR NAYAK
14	398/2023 TRP(C)/386/2023	SAMARPITA PATTNAIK-MP	SANJAY KUMAR DAS 2
15	399/2023 TRP(C)/386/2023	SAMARPITA PATTNAIK-MP	SANJAY KUMAR DAS 2
16	404/2023 MATA/366/2023	SUDHANSU KUMAR NAYAK-MP	JAYADEBA BEHERA
17	405/2023 MATA/394/2023	RAJAT KUMAR PRADHAN-MP	BYOMAKESH TRIPATHY
18	464/2023 CONTC/1267/2021	BICHITRA KUMAR JENA-MP	M/S SISIR KU PUROHIT,A.BAL,A.K.DAS,S.BISWAL
19	465/2023 CONTC/6965/2023	PADMALOCHAN PARIDA-MP	SOMA PATNAIK
20	475/2023 RPFAM/387/2023	BISWAJIT @ BISWAJEET PADHI-MP	NALINI KANTA DASH
21	476/2023 RPFAM/387/2023	BISWAJIT @ BISWAJEET PADHI-MP	NALINI KANTA DASH
22	826/2023 CRLREV/572/2023	PATYADU SUSHANTA DORA-MP	LAMBODOR ACHARI
23	827/2023 CRLREV/510/2023	JYOTI BALA SAHOO@YOTI BALA SAHOO-MP	SAMVIT MOHANTY
24	828/2023 CRLREV/510/2023	JYOTI BALA SAHOO@YOTI BALA SAHOO-MP	SAMVIT MOHANTY
25	829/2023 CRLREV/510/2023	JYOTI BALA SAHOO@YOTI BALA SAHOO-MP	SAMVIT MOHANTY
26	830/2023	JYOTI BALA SAHOO@YOTI BALA SAHOO-MP	SAMVIT MOHANTY

27	CRLREV/510/2023 831/2023	SUBASH CHANDRA SAHOO-MP	M/S.LINGARAJ MOHANTY
28	CRLREV/656/2018 832/2023	DR.SAMBHU PANIGRAHI-MP	GOPAL PRASAD JENA
29	CRLREV/596/2023 833/2023	MOHAN NAIK @ MOHAN NAYAK-MP	MANORANJAN ACHARYA
30	CRLREV/609/2023 911/2023	AUTHORIZED SIGNATORY, CHOLAMANDALAM MS G.I.CO.LTD.-MP	ODIAN AMPKHAN
31	FAO/503/2023 912/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	RIMJHIMBALA PATI
32	FAO/450/2023 913/2023	MANAGER(LLEGAL) , HDFC ERGO G.I. CO.LTD.-MP	GIRIJA PRASAD DUTTA
33	FAO/504/2023 1321/2023	HARIHAR MOHANTA-MP	M/S.S.P.MISRA
34	RSA/251/2004 1322/2023	HARIHAR MOHANTA-MP	M/S.S.P.MISRA
35	RSA/251/2004 1323/2023	HARIHAR MOHANTA-MP	M/S.S.P.MISRA
36	RSA/251/2004 1324/2023	HARIHAR MOHANTA-MP	M/S.S.P.MISRA
37	RSA/251/2004 1325/2023	BHAKTI BHUSAN MALLIIK-MP	M/S.TANMAYA MISHRA
38	RSA/164/2015 1326/2023	ADITYA PRASAD JAGATI-MP	BHASKAR CHANDRA PANDA
39	RSA/68/2022 1327/2023	KAILASH BANTHA-MP	SAMIR KUMAR MISHRA
40	RSA/99/2023 1328/2023	BIDUSA PATEL-MP	MR. RAMAKANTA MOHANTY , M/S. SUMITRA MOHANTY
41	RSA/386/2010 1329/2023	BIDUSA PATEL-MP	MR. RAMAKANTA MOHANTY , M/S. SUMITRA MOHANTY
42	RSA/386/2010 1330/2023	BIDUSA PATEL-MP	MR. RAMAKANTA MOHANTY , M/S. SUMITRA MOHANTY
43	RSA/386/2010 1331/2023	BISHNU PRIYA PATEL-MP	MR. RAMAKANTA MOHANTY,M/S.SANGITA MOHANTY
44	RSA/385/2010 1332/2023	BISHNU PRIYA PATEL-MP	MR. RAMAKANTA MOHANTY,M/S.SANGITA MOHANTY
45	RSA/385/2010 1333/2023	BISHNU PRIYA PATEL-MP	MR. RAMAKANTA MOHANTY,M/S.SANGITA MOHANTY
46	RSA/385/2010 1334/2023	RABINARAYAN DASH-MP	BIBEKANANDA BHUYAN, S.S. BHUYAN, D. SWAIN, S.
47	RSA/75/2022 1335/2023	MAKARDHWAJ SAHU-MP	BUDHIRAM DAS
48	RSA/475/2023 1336/2023	MAKARDHWAJ SAHU-MP	BUDHIRAM DAS
49	RSA/475/2023 1357/2023	CHHINU SAHU @ SA-MP	ANKITA MUKHERJI
50	CMP/1414/2023 1358/2023	PRAVAKAR MALIK-MP	SUSANTA KUMAR BARAL
51	CMP/1415/2023 1359/2023	MD TAJUDDIN SABIR-MP	NILAMADHAB SARKAR
52	CMP/1282/2023 1360/2023	SUSANTA DAS-MP	ASHOK KUMAR MOHAPATRA
53	CMP/1416/2023 1500/2023	TUNA PRADHAN-MP	JYOTIRMAYA SAHOO
54	BLAPL/8529/2023 1501/2023	BINDU SINGH @ SONA-MP	DEBASIS SWAIN
55	BLAPL/10071/2023 1502/2023	ISWAR GOND-MP	
56	BLAPL/1706/2023 1503/2023	RAJENDRA BEHERA-MP	SANJAY KUMAR BEHERA
57	BLAPL/10934/2023 1504/2023	SUSHANTA MAHANTA @ PRASANTA @ ANDA-MP	ASHUTOSH MOHANTA
	BLAPL/11217/2023		

58	1505/2023 BLAPL/12333/2023	MANORANJAN DAKUA @ KANHA-MP	
59	1949/2023 MACA/1094/2023	DULEI RANA-MP	PRADEEP KUMAR MISHRA
60	1950/2023 MACA/1094/2023	DULEI RANA-MP	PRADEEP KUMAR MISHRA
61	1951/2023 MACA/1095/2023	RATNAKAR MOHANTY-MP	PRADEEP KUMAR MISHRA
62	1952/2023 MACA/1095/2023	RATNAKAR MOHANTY-MP	PRADEEP KUMAR MISHRA
63	1953/2023 MACA/1096/2023	MAMATA BARIK-MP	PRADEEP KUMAR MISHRA
64	1954/2023 MACA/1096/2023	MAMATA BARIK-MP	PRADEEP KUMAR MISHRA
65	1955/2023 MACA/1097/2023	SUKRU SAHU-MP	PRADEEP KUMAR MISHRA
66	1956/2023 MACA/1098/2023	JANGESWEAR SUBUDHI-MP	BISHNU BRATA SINGH
67	1957/2023 MACA/1099/2023	MANAGER IN CHARGE, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
68	1958/2023 MACA/1100/2023	SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
69	1959/2023 MACA/1101/2023	ASST. MANAGER, ICICI LAMBARD GENERAL INSURANCE COMPANY LTD., BBSR-MP	G.P.DUTTA
70	1960/2023 MACA/1102/2023	ICICI LOMBARD G.I.CO. LTD.-MP	G.P.DUTTA
71	1961/2023 MACA/1103/2023	KOTAK MAHINDRA G.I. CO. LTD.-MP	G.P.DUTTA
72	1962/2023 MACA/1104/2023	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SHIKHA KUMAR SARANGI
73	2363/2023 ABLAPL/9793/2020	UTTAM SETHY-MP	
74	2364/2023 ABLAPL/13189/2023	GAUTAM SAHU-MP	BISWA RANJAN NAYAK
75	2365/2023 ABLAPL/12134/2023	SHANTI SAMAL-MP	
76	2366/2023 ABLAPL/7179/2022	BIPIN KUMAR DAS-MP	
77	2367/2023 ABLAPL/12130/2023	RAGHU HIAL-MP	
78	2368/2023 ABLAPL/12122/2023	UDAYA SAHU-MP	
79	2369/2023 ABLAPL/6153/2019	BABINDRA BISOI@BISOYI-MP	DEBI PRASAD SAHU
80	2370/2023 ABLAPL/11086/2023	RAJESH KU. ROUT-MP	
81	2371/2023 ABLAPL/12591/2023	JYOTSNA RANI NAYAK-MP	
82	2372/2023 ABLAPL/7959/2023	DAITARI DAS-MP	
83	2373/2023 ABLAPL/8120/2023	SHYAMA SUNDAR PRUSTI @ PRUSTY-MP	
84	2374/2023 ABLAPL/11786/2023	SANJAY KUMAR PRUSTY-MP	
85	2375/2023 ABLAPL/9750/2023	SWETA BISWAL-MP	
86	2376/2023 ABLAPL/11631/2023	PRAKASH SAMAL-MP	
87	2377/2023 ABLAPL/11774/2023	AKHAYA SAMAL-MP	
88	2378/2023 ABLAPL/11769/2023	SAROJ KUMAR ROUT-MP	
89	2379/2023	AMAR NAIK @ BEHERA-MP	

90	ABLAPL/8691/2023 2380/2023	RAJIB KUMAR SAHOO @ RAJIB LOCHAN SAHOO-MP	SOUMYA RANJAN DAS
91	ABLAPL/11054/2023 2381/2023	JITENDRA KUMAR SAHOO-MP	
92	ABLAPL/1845/2023 2382/2023	PRABIRA RAYPITAMBER @ BIKASH-MP	SANJIB KUMAR BHANJADEO
93	ABLAPL/11386/2023 2383/2023	SUBHRANSU SAMANTARAY @ ANSHU-MP	SANJIB KUMAR BHANJADEO
94	ABLAPL/11473/2023 2384/2023	SATYABRATA SAMANTARAY @ BADAL-MP	SANJIB KUMAR BHANJADEO
95	ABLAPL/11476/2023 2385/2023	ARIJIT SAMANTARAY @ CHIKU-MP	SANJIB KUMAR BHANJADEO
96	ABLAPL/11471/2023 2386/2023	RAMAKANTA BEHERA-MP	
97	ABLAPL/7809/2023 2726/2023	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
98	CRLA/620/2016 2727/2023	PABITRA SETHI-MP	JYOTIRMAYA SAHOO
99	CRLA/494/2023 2728/2023	BIKI@PRASANTA KUMAR SAHU-MP	SUDEEP KUMAR SARANGI
100	CRLA/258/2023 2729/2023	SUBHANKAR PAUL-MP	BISHNU PRASAD PRADHAN
101	CRLA/1230/2023 2730/2023	SIMIYA MANDAL-MP	BIJAYALAXMI TRIPATHY
102	CRLA/1213/2023 2731/2023	GANESH BARIK-MP	UMA SHANKAR PATEL
103	CRLA/783/2023 2732/2023	ANKURA BARIK-MP	SMRUTI RANJAN ROUT
104	CRLA/1231/2023 2733/2023	ANKURA BARIK-MP	SMRUTI RANJAN ROUT
105	CRLA/1231/2023 2734/2023	ANKURA BARIK-MP	SMRUTI RANJAN ROUT
106	CRLA/1231/2023 2735/2023	RASHMITA DASH@MILI DASH@RASMITA-MP	
107	CRLA/579/2018 3389/2023	AKASH@KALIA@KALANDI CHARAN MALLIK-MP	
108	CRLMC/3597/2023 3390/2023	KESHAB CH. SATPATHY-MP	GURUDUTTA KAR
109	CRLMC/5001/2023 3391/2023	LALMOHAN GIRI-MP	PABITRA KUMAR NAYAK
110	CRLMC/5003/2023 3392/2023	BIJAYA KUMAR DAS-MP	GOPINATH MISHRA
111	CRLMC/5004/2023 3393/2023	DUSHMANTA MAHANA-MP	LAXMI NARAYAN PATEL
112	CRLMC/5007/2023 3394/2023	PITABASH SAHOO-MP	DEBASIS TRIPATHY
113	CRLMC/5009/2023 3395/2023	MANOJ KUMAR-MP	MANOJ VERMA
114	CRLMC/5010/2023 3396/2023	GADADHAR BARIK-MP	UMA CHARAN MISHRA
115	CRLMC/5011/2023 3397/2023	RAJENDRA MUKHI-MP	SIVA SANKAR CHAINI
116	CRLMC/5012/2023 3398/2023	ASHOK BHUTIA-MP	JAGANNATH BHUYAN
117	CRLMC/5013/2023 8117/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
118	WA/2776/2023 8118/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
119	WA/2776/2023 8119/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
120	WA/2777/2023 8120/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A

121	8121/2023 WA/2778/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
122	8122/2023 WA/2778/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
123	8123/2023 WA/2778/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
124	8124/2023 WA/2779/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
125	8125/2023 WA/2779/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
126	8126/2023 WA/2780/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
127	8127/2023 WA/2780/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
128	8128/2023 WA/2782/2023	STATE OF ODISHA-MP	MALAYA BALABANTARAY, A.G.A.
129	8129/2023 WA/2782/2023	STATE OF ODISHA-MP	MALAYA BALABANTARAY, A.G.A.
130	8130/2023 WA/2782/2023	STATE OF ODISHA-MP	MALAYA BALABANTARAY, A.G.A.
131	8131/2023 WA/2781/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
132	8132/2023 WA/2781/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
133	8133/2023 WA/2781/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
134	8134/2023 WA/2783/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
135	8135/2023 WA/2783/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
136	8136/2023 WA/2783/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
137	8137/2023 WA/2784/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
138	8138/2023 WA/2784/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
139	8139/2023 WA/2784/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
140	8140/2023 WA/192/2022	STATE OF ODISHA-MP	
141	8141/2023 WA/2786/2023	SAILENDRA KUMAR SAMAL-MP	JITENDRA KUMAR LENKA
142	8142/2023 WA/207/2022	STATE OF ODISHA-MP	
143	8143/2023 WA/2787/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
144	8144/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
145	8145/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
146	8146/2023 WA/2787/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
147	8147/2023 WA/2787/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
148	8148/2023 WA/2788/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
149	8149/2023 WA/2788/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
150	8150/2023 WA/2788/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
151	8151/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
152	17884/2023	BICHITRA KU.JENA-MP	M/S.SISIR KU.PUROHIT

153	WP(C)/9568/2017 17885/2023 WP(C)/36994/2023	PRAVANJAN SAHOO-MP	SUBASH CHANDRA PUSPALAKA
154	17886/2023 WP(C)/36257/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS
155	17887/2023 WP(C)/33511/2023	UTTAM KUMAR BEHERA-MP	
156	17888/2023 WP(C)/33507/2023	PRAVASINI BEHERA-MP	
157	17889/2023 WP(C)/37010/2023	SUMITRA SAHU-MP	BIJAYA KUMAR BEHERA 1
158	17890/2023 WP(C)/37012/2023	GKF NURSING INSTITUTE, KHURDA-MP	PAMI RATH
159	17891/2023 WP(C)/24138/2023	DR. ASHOK KUMAR BEHERA-MP	RAMANI KANTA PATTANAIK
160	17892/2023 WP(C)/37029/2023	SUDARSAN BAHALIA-MP	NIRMAL RANJAN ROUSTRAY
161	17893/2023 WP(C)/37019/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
162	17894/2023 WP(C)/37019/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
163	17895/2023 WP(C)/36926/2023	SUNITA MAJHI-MP	AMIT KUMAR NATH
164	17896/2023 WP(C)/32846/2023	SMARAK DASH-MP	
165	17897/2023 WP(C)/28694/2023	CHITTARANJAN PANDA-MP	
166	17898/2023 WP(C)/37035/2023	UPENDRA KUMAR PANDA-MP	ARABINDA TRIPATHY
167	17899/2023 WP(C)/37039/2023	KABITA NAIK-MP	SURESH KUMAR JENA
168	17900/2023 WP(C)/37040/2023	DIBAKAR SAMANTA-MP	MAHESWAR MOHANTY
169	17901/2023 WP(C)/37041/2023	MUKTIKANTA MOHARANA-MP	MAHESWAR MOHANTY
170	17902/2023 WP(C)/37044/2023	CHAKRADHAR SWAIN-MP	DEEPALI MAHAPATRA
171	17903/2023 WP(C)/37045/2023	PURNA CHANDRA PANIGRAHI-MP	SIDHARTHA SWAIN
172	17904/2023 WP(C)/37046/2023	LATIKA MANJARI ROUT-MP	SUSHANTA KUMAR JOSHI
173	17905/2023 WP(C)/37047/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
174	17906/2023 WP(C)/36829/2023	SULOCHANA MAMUDI-MP	SOUBHAGYA SWAIN
175	17907/2023 WP(C)/37049/2023	NILAMADHAB DAS-MP	DAYANANDA MOHAPATRA
176	17908/2023 WP(C)/37057/2023	SUMANTA KUMAR SENAPATI-MP	KISHORE KUMAR MISHRA
177	17909/2023 WP(C)/504/2023	MAA DWARASUNI GRAMYA URNAYAN COMMITTEE, GADIPALI	DEEPA KUMAR PANDA
178	17910/2023 WP(C)/17346/2023	SASIKANTA SAHOO-MP	
179	17911/2023 WP(C)/17466/2023	DILLIP KUMAR MISHRA-MP	
180	17912/2023 WP(C)/27587/2022	SUBHRANSHU MOHAN DASH-MP	LALIT KUMAR MAHARANA
181	17913/2023 WP(C)/30405/2023	ABHILIPSA SAHOO-MP	DEEPAK KUMAR MOHAPATRA
182	17914/2023 WP(C)/37076/2023	ANANTA BASUDEV BARAL-MP	TEJ KUMAR
183	17915/2023 WP(C)/29373/2023	MIR SUBEDAAR-MP	SATYABADI MANTRY

184	17916/2023 WP(C)/37083/2023	ANANTA BASUDEV BARAL-MP	TEJ KUMAR
185	17917/2023 WP(C)/17533/2023	DIPIKA SWAIN-MP	GOPAL PRASAD JENA
186	17918/2023 WP(C)/26219/2020	LIPAK SAMAL-MP	MANOJ KUMAR PANDA
187	17919/2023 WP(C)/37085/2023	NILA MADHAB MISHRA-MP	S.J.BISWAL
188	17920/2023 WP(C)/37085/2023	NILA MADHAB MISHRA-MP	S.J.BISWAL
189	17921/2023 WP(C)/37087/2023	ANANTA BASUDEV BARAL-MP	TEJ KUMAR
190	17922/2023 WP(C)/37089/2023	VYJAINTO KUMAR RAY-MP	BIDESH RANJAN BEHERA
191	17923/2023 WP(C)/37093/2023	RADHA GOBINDA MOHAPATRA-MP	BABITA KUMARI PATTANAIAK
192	17924/2023 WP(C)/37097/2023	SUBHENDU KUMAR DASH-MP	BABITA KUMARI PATTANAIAK
193	17925/2023 WP(C)/33367/2023	UNION OF INDIA-MP	DEBASIS TRIPATHY,C.G.C
194	17926/2023 WP(C)/37100/2023	SANGRAM KESHARI JENA-MP	TRILOCHAN DASH
195	17927/2023 WP(C)/33838/2023	BIBEKANANDA NAYAK-MP	DIPTI RANJAN BHOKTA
196	17928/2023 WP(C)/37104/2023	GOBACHHA CHHATRAPATHY-MP	MANOJ KUMAR PANDA
197	17929/2023 WP(C)/37111/2023	GOLAP DEHURY-MP	SUSANTA KUMAR BARAL
198	17930/2023 WP(C)/37112/2023	M/S ORISSA STEVEDORES PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
199	17931/2023 WP(C)/37112/2023	M/S ORISSA STEVEDORES PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
200	17932/2023 WP(C)/37113/2023	LALIT KUANRDAR-MP	DAMODAR PATRA
201	17933/2023 WP(C)/37116/2023	PARSURAM JENA-MP	REENA NAYAK
202	17934/2023 WP(C)/37115/2023	RAJESWARI BEHERA-MP	BHARAT JALLI
203	17935/2023 WP(C)/2705/2022	SANKAR NAHAK-MP	KHIROD KUMAR SWAIN
204	17936/2023 WP(C)/37118/2023	HINDUJA LEYLAND FINANCE LTD. CHENNAI-MP	NALINI KANTA DASH
205	17937/2023 WP(C)/37122/2023	UMIDISETTI SRINIVASU-MP	PRASANTA KUMAR PANDA
206	17938/2023 WP(C)/31693/2023	BINODINI INFRASTRUCTURE PVT. LTD., BHAWANIPATNA-MP	ANURAG MODHA CHANDRA NAYAK
207	17939/2023 WP(C)/37123/2023	M/S JAGBANDHU ENTERPRISES PVT. LTD., BBSR-MP	SAIBRATA RATH
208	17940/2023 WP(C)/37124/2023	SUBRAT KUMAR HOTA-MP	ANURAG PATI
209	17941/2023 WP(C)/37123/2023	M/S JAGBANDHU ENTERPRISES PVT. LTD., BBSR-MP	SAIBRATA RATH
210	17942/2023 WP(C)/37125/2023	ASHOK KUMAR SINGH-MP	ANURAG PATI
211	17943/2023 WP(C)/37127/2023	DEVJYOTI MOHANTY-MP	LAXMI SHARMA
212	17945/2023 WP(C)/37130/2023	JYOTIRMAYEE RANA-MP	BIBHU PRASAD MOHANTY
213	17946/2023 WP(C)/37132/2023	KHULANA BEHERA-MP	DEVASHIS PANDA
214	17947/2023 WP(C)/30148/2023	BIRENDRANATH NANDA-MP	
215	17948/2023	MOHAN NAIK-MP	TUSAR KUMAR MISHRA

216	WP(C)/17321/2023 17949/2023	E UTTAM KUMAR-MP	PRABODHA CHANDRA NAYAK
217	WP(C)/37139/2023 17950/2023	SANTOSH @ SANTANU DAS-MP	
218	WP(C)/22876/2023 17951/2023	SAMBIT KUMAR PARIDA-MP	JAYADEEP PAL
219	WP(C)/37143/2023 17952/2023	M/S LARSEN AND TOUBRO LTD., MUMBAI-MP	DEEPRO SEN
220	WP(C)/37149/2023 17953/2023	JAYHANUMAN SELF HELP GROUP,BASUDEVPUR-MP	SATYA NARAYAN MISHRA 4
221	WP(C)/37155/2023 17954/2023	SHIBA SUNDAR SAHOO-MP	SUBHADUTTA ROUSTRAY
222	WP(C)/37159/2023 17956/2023	AJAY KUMAR PATRA-MP	HRUDANANDA MOHAPATRA
223	WP(C)/37165/2023 17957/2023	DURGA PRASAD DAS-MP	DEBAPRASAD MISHRA
	WP(C)/37173/2023		